

(b) whether it has been approved and sanctioned;

(c) if so, the time by which the same is likely to be constructed; and

(d) the cost involved in construction of the Project?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Malpe Stage-II fishing harbour is scheduled to be completed within four years from the date of administrative approval viz. 19th February, 1996.

(d) The project has been sanctioned at a cost of Rs. 1196.70 lakhs out of which Government of India's 50% share is Rs. 598.35 lakhs.

#### Renaming of Railway Station

2123. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received proposal to change the name of Shyam Bazar Metro Railway Station to "Hemant Basu Metro Railway Station";

(b) whether the West Bengal Assembly has also sent proposal to this effect;

(c) if so, the time by which the name would be changed; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). The Chief Minister of West Bengal had written to the Minister of Railways in this connection. The matter was examined. The proposal is not in conformity with the existing guidelines on the subject.

#### Norms for Bestowing Awards

2124. SHRI RAMCHANDRA VEERAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to constitute a Committee to review the norms for bestowing Padma Vibhushan and Padma Shri Awards;

(b) if so, the details thereof;

(c) whether similar Committee are also to be constituted at the States level; and

(d) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). The Government has already constituted a High Level Review Committee to go into guidelines for the

Padma Awards and certain other aspects. The composition of the Committee is as under :

#### Chairman

1. Vice-President of India.

#### Members

2. Cabinet Secretary

3. Attorney-General of India

4. Home Secretary

5. Foreign Secretary

6. Secretary to the President

7. Shri Ram Niwas Mirdha

8. Prof. U.R. Anantha Murthy, President, Sahitya Akademi.

9. Prof. (Miss) A.S. Desai, Chairperson, UGC.

10. Prof. M.Y. Qaudri, Vice-Chancellor, Kashmir University.

11. Prof. Yashpal, National Research Professor.

The terms of reference of the High Level Review Committee are as follows :

(i) to review the existing guidelines and to fix the criteria for the selection of persons for the Padma Awards (criteria which will enhance respect for the Padma Awards);

(ii) to lay down restrictions on the number of Awards to be given and to ensure that the number is not so high as to dilute the value of the Awards; and

(iii) to decide whether the Awards should be given every year.

No proposal to set up similar Committees at the State level is under consideration.

#### Standards for Cattle Feed

2125. JUSTICE GUMAN MAL LODHA : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether some Indian Standards provide mixing of slaughter house waste, Bone meat, fish meal in Cattle feeds;

(b) if so, whether any objections have been raised by some voluntary organisations to delete the same;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) Yes, Sir. Provisions do exist in the Indian standards viz.

1. IS 2052 : 1979 Compounded feeds for cattle and
2. IS 5560 : 1970 Compounded feeds for young stock.

regarding the use of the ingredients of animal origin like fish meal, meat meal, blood meal etc.

(b) Yes, Sir.

(c) Shri Laxmi Narain Modi, Managing Trustee, Bharatiya Cattle Resources Development Foundation has sent letters recently regarding deletion of the ingredients of animal origin from the cattle feed standards referred to above in view of the possibility of resulting in mad cow disease and other harmful effect on animals.

(d) The matter is under examination by the Government.

[Translation]

#### Train from Dehradun to Kathgodam

2126. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for not introducing a direct train service from Dehradun to Kathgodam, inspite of existing of broad gauge track there; and

(b) whether the Government propose to introduce a direct train service on this route keeping in view the convenience of the people and necessity for the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Introduction of a direct train between Dehradun and Kathgodam is presently not feasible due to lack of traffic justification and operational/resoure constraints.

#### Women Cell in Police Stations

2127. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether women cells have been constituted in all the Police Stations of each district in order to stop atrocities on women;

(b) if so, the details thereof; and

(c) the names of the districts where such cells have not been constituted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

#### Alleged Irregularities in NAFED

2128. SHRI B.L. SHARMA 'PREM' : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have received

complaints regarding the alleged financial irregularities in NAFED;

(b) whether preliminary inquiries has substantiated the allegations; and

(c) if so, name of the agency being entrusted with the further probe and action taken in the matter?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) and (c). The complaints received have been examined and it has been decided to entrust the enquiry to the Financial Adviser, Department of Agriculture and Cooperation to probe into the alleged irregularities.

[Translation]

#### Development of Jamalpur Railway Factory

2129. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to develop one of the oldest Factory at Jamalpur, Eastern Railway which is in a pitiable condition;

(b) whether in the past about twenty two thousand persons worked here and training was also provided from special category to third category and many Members of Railway Board were trained here; and

(c) the steps proposed to be taken by Government to develop this factory?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The work of Jamalpur workshop modernisation is in progress at an anticipated cost of Rs. 9.62 crores. An outlay of Rs. 2.85 crores has been proposed during 1996-97.

[English]

#### Gauge Conversion between Hotgi and Bijapur

2130. SHRI B.R. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) the progress of gauge conversion work between Hotgi-Bijapur;

(b) whether sufficient funds have been provided for the project;

(c) if so, the details thereof;

(d) whether the conversion work between Bijapur Gadag would be taken up immediately; and

(f) if so, the tune of funds to be provided by the Government for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The progress on this project is 87%. It is targetted to be completed within this financial year.